

National Company Law Tribunal

Allahabad Bench

CP NO. 55/ALD/2017, CA No. 175/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE COMPANY: LML Mazdoor Ekta Sangathan vs. LML Ltd

SECTION OF THE COMPANIES ACT: U/S Insolvency code

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Pankaj Srivastava	ADV	LML worker union	Pankaj
2.	ABHISHEK ANAND	ADV	RESOLUTION PROFESSIONAL	Abhishek

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Sh. Pankaj Srivastava, Advocate for the applicant. Sh. Abhishek Anand, Advocate for the respondent.

In the present matter, the necessary clarification has earlier been submitted by the petitioner counsel by providing a copy of the order of the Hon'ble Allahabad High Court, which is impugned in a SLP pending before the Hon'ble Supreme Court.

Argument in respect of the maintainability of the petition have been heard.

The order is reserved.

Dated:19.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)

— Sd —

H.P. Chaturvedi,
Member (Judicial)